IN THE HIGH COURT OF JHARKHAND AT RANCHI
Contempt Case (Civil) No. 495 of 2020

M/s Rani Sati Rice Mills .... **Petitioner**

Versus

The State of Jharkhand & Ors. .... …. **Opposite parties**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

Oral Order

04 / Dated : 20.04.2021

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocate' Association of the High Court of Jharkhand as they have decided not to appear in the matter for one week due to acute surge in Covid-19 virus.

In such a situation, let this matter be posted on 08.06.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT